| | DEFECTIVE REPORT LIST | | | |
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| | DEFECTIVE REPORT OF 03-01-2023 | | | |
| Sl no. | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | |
| 1 | WP(C)/36175/2022 | LAXMIKANTA MOHANTY | OTHERS. PAGE 73,74 & 94 NOT NEAT | |
| 2 | WP(C)/36357/2022 | LAXMI KANTA MOHANTY | OTHERS. ANNX 6 NOT NEAT | |
| 3 | WP(C)/36355/2022 | LAXMI KANTA MOHANTY | OTHERS. PAGE 17 TO 19 NOT NEAT | |
| 4 | WP(C)/36340/2022 | J.K.KHANDAYATRAY | OTHERS. IN INDEX ANN 5 DT 15.05.22 NOT TALLY WITH PAGE 21 ANN 5 DT 15.05.20 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 5 | WP(C)/37171/2022 | ASHOK KUMAR DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 6 | WP(C)/37120/2022 | CHINMAYA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. | |
| 7 | WP(C)/36556/2022 | SAMEER KUMAR DAS | OTHERS. PAGE 22 TO 40,95,102,103 & 115 NOT LEGIBLE 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION | |
| 8 | WP(C)/1/2023 | ER DEBASHISHA HOTA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY | |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 9 | WP(C)/37073/2022 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 10 | TRPCRL/1/2023 | RANJAN KUMAR BEHERA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 11 | WP(C)/36826/2022 | SUKANTA KUMAR NAYAK 2 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 12 | WP(C)/37141/2022 | ATMAJIT MANMITH DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 13 | CRLA/1201/2022 | ANUGRAHA NARAYAN SAMANTARAY | OTHERS. THIS MAY BE REGISTERED AS BLAPL |
| 14 | WP(C)/35845/2022 | NIRANJAN BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 15 | WP(C)/35846/2022 | CHINMAYA DASH | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 16 | WP(C)/36823/2022 | SUKANTA KUMAR NAYAK 2 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL |

| | | | LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 17 | WP(C)/37080/2022 | PRAFULLA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 18 | WP(C)/36524/2022 | LALATENDU SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 19 | WP(C)/35847/2022 | S.K.SAMAL | OTHERS. NEAT COPY OF PAGE 20 & 21 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WP(C)/35867/2022 | SANTOSH KUMAR SAMANTARAY | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF |
| 21 | WP(C)/36718/2022 | SANTOSH KUMAR KANUNGO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 22 | WP(C)/35367/2022 | SHASHI BHUSAN JENA | OTHERS. NEAT COPY OF PAGE 55 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 23 | WP(C)/36375/2022 | PRAFULLA KUMAR | OTHERS. UNDERLINE MADE IN |

| | | RATH | PAGE 18,59,60,61,69 TO 73 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
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| 24 | WP(C)/36116/2022 | ASISH KUMAR RAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 25 | WP(C)/36581/2022 | TANMAY MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 26 | WP(C)/36019/2022 | KSHIROD KUMAR ROUT | OTHERS. NEAT COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | WP(C)/36272/2022 | KSHIROD KUMAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 28 | WP(C)/35327/2022 | NILAMADHAB SARKAR | OTHERS. NEAT COPY OF PAGE 37,38,45,52 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 29 | WP(C)/37130/2022 | SIDHARTH MISHRA | OTHERS. NEAT COPY OF PAGE 23 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/35366/2022 | SUSAMA PRADHAN | OTHERS. NEAT COPY OF PAGE 32,33,35 TO 41,66,75,88 TO 94 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 24,25,58,59,78,79,80 & 86 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
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| 31 | WP(C)/36945/2022 | UMAKANT SAHOO | OTHERS. ANNX ARE NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 32 | WPCRL/179/2022 | BANAJA PANDA (IN PERSON) | OTHERS. THIS MAY BE REGISTERED AS CRLMP |
| 33 | CMP/1409/2022 | HRUDANANDA MOHAPATRA | OTHERS. PAGE 24 NOT LEGIBLE 3. AUTHENTICATION FEE IS DEFICIENT. 8. CAUSE TITLE NOT IN ORDER. 14. NOT PROPERLY INDEXED. |
| 34 | CMP/1410/2022 | SIDHESWAR RATH | 8. CAUSE TITLE NOT IN ORDER. |
| 35 | MACA/663/2022 | KAPILA CHARAN NAYAK | OTHERS. STAMP OF RS 50 /- TOWARDS AWS NOT AFFIXED OTHERS. MOBILE NO. OF ONE COUNSEL NOT FURNISHED OTHERS. FREE COPY OF IMPUGNED JUDGEMENT NEITHER PAGEMARKED NOR EXHIBITED OTHERS. AVERMENTS RE.ANN 1 NOT MADE IN THE BODY OF THE APPEAL MEMO 1. COURT FEE IS DEFICIENT. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 36 | WP(C)/35352/2022 | SUKANTA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | WP(C)/36579/2022 | TANMAY MISHRA | 3. AUTHENTICATION FEE IS |

| | | | DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 38 | WP(C)/35368/2022 | SUSAMA PRADHAN | OTHERS. UNDERLINE MADE IN PAGE 24,25,55,56,60,61 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 39 | WP(C)/36862/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM NOT FILED |
| 40 | WP(C)/36851/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM NOT FILED |
| 41 | WP(C)/37053/2022 | BRAJA MOHAN SARANGI | OTHERS. RS 50 /- HOLOGRAM NOT FILED |
| 42 | WP(C)/34114/2022 | TANMAY MISHRA | OTHERS. NEAT COPY OF C.COPY VIDE ANN 4 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 43 | WP(C)/35372/2022 | SUSAMA PRADHAN | OTHERS. UNDERLINE MADE IN PAGE 24,25,86 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 44 | WP(C)/36576/2022 | TANMAY MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 45 | WP(C)/37018/2022 | NIKUNJA KUMAR DEO | OTHERS. NEAT COPY OF PAGE 14 TO BE FILED |
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| 46 | WP(C)/37004/2022 | J.K. KHANDAYATRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/36026/2022 | PRABHU PRASAD MOHANTY, A.G.A. | 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 48 | WP(C)/36023/2022 | DEBENDRA KUMAR DWIBEDI | OTHERS. PAGE 26 TO BE ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 49 | MACA/664/2022 | KAPILA CHARAN NAYAK | OTHERS. C.COPY OF IMPUGNED JUDGEMENT NOT FILED .S.R WILL BE MADE AFTER FILING THE SAME |
| 50 | WP(C)/36840/2022 | SUKANTA KUMAR NAYAK | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 51 | WP(C)/36492/2022 | MANORANJAN MUDULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | WP(C)/35378/2022 | SHASHI BHUSAN JENA | OTHERS. NEAT COPY OF PAGE 14,23,25,38 TO BE FILED 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 53 | WP(C)/75/2023 | SUBHASREE MOHANTY | OTHERS. ANNX 8 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | WP(C)/72/2023 | SUBHASREE MOHANTY | OTHERS. ANNX 8 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | WP(C)/70/2023 | SUBHASREE MOHANTY | OTHERS. ANNX 8 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 56 | WP(C)/36754/2022 | APARESH BHOI | OTHERS. THIS MAY BE REGISTERED AS CMP |
| 57 | WP(C)/68/2023 | SUBHASREE MOHANTY | OTHERS. ANN 8 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 58 | WP(C)/66/2023 | SUBHASREE MOHANTY | OTHERS. ANNX 8 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 59 | WP(C)/64/2023 | SUBHASREE MOHANTY | OTHERS. ANNX 8 NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 60 | WP(C)/63/2023 | SUBHASREE MOHANTY | OTHERS. PAGE 47,48 & 49 ARE NOT LEGIBLE OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 61 | WP(C)/2/2023 | | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 62 | WP(C)/36495/2022 | MANORANJAN MUDULI | OTHERS. PAGE 33 & 82 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/35374/2022 | SUSAMA PRADHAN | OTHERS. UNDERLINE MADE IN PAGE 24,25,36,37 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 64 | WP(C)/36293/2022 | SATYANARAYAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | WP(C)/36294/2022 | SATYANARAYAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | WP(C)/36834/2022 | SATYANARAYAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 67 | CMP/1394/2022 | S.S.JENA | OTHERS. OHCBAMW FEE OF RS 50 |

| | | | /- NOT PAID |
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| 68 | WP(C)/36833/2022 | SATYANARAYAN MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | CRLREV/649/2022 | BISWAJIT NAYAK | OTHERS. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTER & ENROLMENT NO. NOT INDICATED IN 1ST PAGE & LAST PAGE OF THE PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 70 | CRLREV/648/2022 | PRASANTA KUMAR SAHOO | OTHERS. NAMES IN CAPITAL LETTER OF ALL THE SIGNING ADVOCATE NOT INDICATED IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 71 | CMP/1412/2022 | SWARUP KUMAR PATNAIK | 8. CAUSE TITLE NOT IN ORDER. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 72 | CMP/1411/2022 | SANTOSH KUMAR DASH | 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 73 | WP(C)/36632/2022 | SATYANARAYAN MISHRA | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 74 | WP(C)/35836/2022 | GOPINATH MISHRA | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 75 | WP(C)/35382/2022 | DHIRENDRA KUMAR MOHAPATRA | OTHERS. NEAT COPY OF PAGE 34 TO 37 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | WP(C)/35895/2022 | SABYASACHI MISHRA | OTHERS. NEAT COPY OF PAGE 15,17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | WP(C)/36145/2022 | KALINGA KESHARI MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 78 | CRLA/1206/2022 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 79 | CRLMP/2689/2022 | BIDYADHAR MANSINGA | OTHERS. HCBAW FEE OF RS 50 /- NOT PAID 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | CRLMP/2684/2022 | BYOMOKESH SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/36880/2022 | TUKUNA KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 10,12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/36496/2022 | MANORANJAN MUDULI | OTHERS. PAGEMARKS NOT CORRECTLY FURNISHED AFTER PAGE 63 .PLACE IT AFTER CORRECTION |

| 83 | WP(C)/36883/2022 | TUKUNA KUMAR MISHRA | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF WRIT PETITION |
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| 84 | WP(C)/36489/2022 | MANORANJAN MUDULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | CRLA/1205/2022 | SURYAKANTA DWIBEDI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | CRLA/804/2022 | GOBARDHAN NAYAK | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED JUDGEMENT |
| 87 | CMP/1391/2022 | BANSHIDHAR BAUG | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 88 | CMP/1392/2022 | BANSHIDHAR BAUG | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |
| 89 | CRLA/1204/2022 | BHABANI SHANKAR DASPARIDA | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | CRLA/1202/2022 | SATYAJIT MUKHERJEE | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | WP(C)/41/2023 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | CRLA/1207/2022 | ACHYUTANANDA PATTANAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 93 | WP(C)/44/2023 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 94 | CRLA/1208/2022 | SURYAKANTA DWIBEDI | OTHERS. HCBA FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 95 | CRLMP/2687/2022 | PADMALAYA MOHAPATRA | OTHERS. NEAT COPY OF PAGES 25 TO 33 TO BE FILED OTHERS. PAGE 33 TO BE FILED FRESH AS IT HAS BEEN UNDERLINED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 15. ALL PAPERS NOT PROPERLY SIGNED. |
| 96 | WP(C)/36105/2022 | SANJIB MOHANTY | OTHERS. ANNX 2 NOT ATTESTED BY THE FILING ADVOCATE OTHERS. HCBA FEE OF RS 50 /-NOT PAID OTHERS. NEAT COPY OF PAGE 13 TO 20 & 25 TO BE FILED OTHERS. IN PARA 11,PAGE 7 OF THE PETITION THE AVERMENTS REG THE DATE FURNISHED VIDE ANNX 8 NOT TALLY WITH THE DOCUMENT FILED VIDE ANNX 8 IN THE PETITION OTHERS. PAGE NO.16 REPEATED TWICE OTHERS. PROVISION OF LAW NOT FURNISHED IN I.A 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 97 | WP(C)/36488/2022 | MANORANJAN MUDULI | OTHERS. PAGE 62 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 98 | WP(C)/36155/2022 | SANJIB MOHANTY | OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA OTHERS. HCBAW FEE OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 12 |

| | | | TO 19 & 24 TO BE FILED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
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| 99 | CRLMP/2688/2022 | BIDYADHARA MANSINGA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 100 | WP(C)/37051/2022 | KRUSHNA CHANDRA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | WP(C)/37078/2022 | KRUSHNA CHANDRA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | CRLMP/2683/2022 | RABINDRANATH PRUSTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | CRLA/1211/2022 | ANJAN KUMAR BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 104 | CRLMP/2685/2022 | R.N.MISHRA | OTHERS. ANNX 3,5 & 6 NOT ATTESTED BY THE ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 105 | CRLMP/2686/2022 | UMESH CHANDRA PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 106 | CRLMC/4271/2022 | SOUMYA RANJAN DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 107 | WP(C)/36812/2022 | DWARIKA PRASAD MOHANTY | 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 108 | WP(C)/37079/2022 | SAGARIKA SAHOO | OTHERS. NEAT COPY OF ANX-1 & PG. NO.21 TO BE FILED. |
| 109 | WP(C)/37070/2022 | SAGARIKA SAHOO | OTHERS. PG. NOS. 39 TO 42, 44 TO 52 & 55 NEAT COPY NOT FILED. |

| 110 | LAA/67/2010 | M/S.GANESWAR RATH, M/S SUSANTA KUMAR DASH, A.SAHOO, S.DAS, P.DAS | OTHERS. REQUISITES FOR ISSUE OF NOTICE NOT FILED |
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| 111 | CRLREV/651/2022 | DEVASHIS PANDA | OTHERS. SOME LINES IN PAGE NO. 27,28 & 29 NOT LEGIBLE |
| 112 | CRLA/1214/2022 | BIDESHI KUMAR GHADEI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | CRLA/1215/2022 | PRADEEP KUMAR PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | WP(C)/36822/2022 | KRUSHNA CHANDRA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 115 | WP(C)/35159/2022 | SIDHESWAR MALLIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 116 | WP(C)/36032/2022 | SUBRATA PANDA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 6,8 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 117 | WP(C)/36892/2022 | TUKUNA KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 9 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

| | | | APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 118 | WP(C)/36860/2022 | PRASANNA KUMAR RATH | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | WP(C)/36899/2022 | SUSHANTA KUMAR MISHRA | OTHERS. NEAT COPY OF PAGE 18,21,22,26,27 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | WP(C)/35734/2022 | BHASKAR CHANDRA PANDA | OTHERS. NEAT COPY OF PAGE 12,14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | WP(C)/36194/2022 | BHARAT CHANDRA PANDA | OTHERS. UNDERLINE MADE IN PAGE 27,28 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | WP(C)/35771/2022 | BISWAJIT MOHAPATRA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID OTHERS. INDEX IS NOT CORRECTLY PAGE MARKED 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | WP(C)/35976/2022 | CHITTARANJAN PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 124 | WP(C)/35918/2022 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 125 | WP(C)/35171/2022 | SUBHENDU KUMAR DAS | OTHERS. NEAT COPY OF PAGE 10 TO BE FILED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 126 | WP(C)/36634/2022 | AMIT PRASAD BOSE | OTHERS. NEAT COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 127 | WP(C)/36776/2022 | AMIT PRASAD BOSE | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | WP(C)/35814/2022 | MONOMOY BASU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/36090/2022 | BIKASH MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 130 | WP(C)/36129/2022 | MANOJ OJHA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 14 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 131 | WP(C)/35852/2022 | MANOJ KUMAR PANDA | OTHERS. LEGIBLE COPY OF PAGE 15 & 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | WP(C)/36128/2022 | MANOJ OJHA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 15 TO BE FILED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 133 | WP(C)/35904/2022 | PRAVASH CHANDRA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/36127/2022 | MANOJ OJHA | OTHERS. NEAT COPY OF PAGE 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 135 | WP(C)/36133/2022 | MANOJ OJHA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 136 | WP(C)/35934/2022 | DHIRENDRA KUMAR MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | WP(C)/36196/2022 | BHARAT CHANDRA PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 138 | WP(C)/36195/2022 | BHARAT CHANDRA PANDA | OTHERS. NEAT COPY OF PAGE 15 TO 19 TO BE FILED OTHERS. UNDERLINE MADE IN PAGE 30,31 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 139 | WP(C)/35945/2022 | BISWAJIT PASAYAT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 140 | WP(C)/36092/2022 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 141 | WP(C)/36089/2022 | SURESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 142 | WP(C)/35792/2022 | BIJAYA KUMAR NAYAK (3) | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 143 | WP(C)/36029/2022 | DIPTI RANJAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 144 | WP(C)/36030/2022 | DIGAMBARA MISHRA | 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY |

| | | | MENTIONED |
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| 145 | WP(C)/35735/2022 | SAROJ KUMAR PADHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 146 | WP(C)/36012/2022 | B.SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 147 | WP(C)/36028/2022 | DINESH KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | WP(C)/35983/2022 | RAMESH CHANDRA MISHRA | OTHERS. ANN 2 IS NOT ATTESTED AS TRUE COPY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | WP(C)/36034/2022 | GOKULANANDA PADHI | 14. NOT PROPERLY INDEXED. |
| 150 | WP(C)/36016/2022 | AKSHAYA KUMAR PANDEY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE |

| | | | PETITION/APPEAL/APPLICATION |
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| 151 | WP(C)/35987/2022 | RAMESH CHANDRA MISHRA | OTHERS. DATE MENTIONED IN ANN 4 AND AVERMENT OF WP DOES NOT TALLY WITH INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | WP(C)/36009/2022 | TUSAR KUMAR MISHRA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 153 | WP(C)/35996/2022 | RAMESH CHANDRA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 154 | WP(C)/36094/2022 | SURESH KUMAR PANDA | 5. SECOND COPY OF PETITION NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 155 | WP(C)/36014/2022 | MANMAYA KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 156 | WP(C)/36633/2022 | RAJIV KUMAR MAHANTA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |
| 157 | WP(C)/74/2023 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 158 | CMP/1405/2022 | PRAFULLA CHANDRA ACHARYA | OTHERS. LTI OF PETNR 1 NOT ATTESTED |
| 159 | WP(C)/35946/2022 | PRASANNA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 160 | WP(C)/36635/2022 | RAJIV KUMAR MAHANTA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |
| 161 | CMP/1408/2022 | HRUDANANDA MOHAPATRA | 3. AUTHENTICATION FEE IS DEFICIENT. |
| 162 | WP(C)/36480/2022 | RABI NARAYAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 163 | WP(C)/36486/2022 | RABI NARAYAN PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 164 | WP(C)/36484/2022 | RABI NARAYAN | 6. RECEIPT SHOWING SERV.COPY |

| | | PANDA | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 165 | WP(C)/36539/2022 | BISWABIHARI MOHANTY | OTHERS. LEGIBLE COPY OF PAGE 24 TO BE FILED OTHERS. ANN 7 IS NOT ATTESTED AS TRUE COPY OTHERS. I.A IS NOT PAGEMARKED |
| 166 | WP(C)/36005/2022 | BISWABIHARI MOHANTY | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED OTHERS. I.A IS NOT PAGEMARKED |
| 167 | WP(C)/36631/2022 | RAJIV KUMAR MAHANTA | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID |
| 168 | WP(C)/36491/2022 | MANORANJAN MUDULI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 169 | WP(C)/37034/2022 | JANAKI KANTA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 170 | WP(C)/37017/2022 | JANAKI KANTA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 171 | WP(C)/37029/2022 | JANAKI KANTA MAHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 172 | WP(C)/36341/2022 | JANAKI KANTA MAHAPATRA | OTHERS. PAGE 20 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 173 | WP(C)/35919/2022 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 174 | WP(C)/35940/2022 | SUBRATA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED |

| | | | ANNEXURES NOT FILED. |
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| 175 | WP(C)/36309/2022 | CHITTA RANJAN PATTNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 176 | WP(C)/32/2023 | DURGESH NARAYAN RATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 177 | WP(C)/134/2023 | PRABHAT KUMAR DAS | OTHERS. SYNOPSIS & DATE CHART NOT PAGEMARKED & FURNISHED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 178 | WP(C)/35869/2022 | MANAS RANJAN DHAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 179 | WP(C)/35873/2022 | BISWAJIT NAYAK | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 180 | WP(C)/35853/2022 | SURYA NARAYAN SATPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 181 | WP(C)/36187/2022 | MANOJ OJHA | OTHERS. LOGO OF RS 50 /- NOT PAID OTHERS. NEAT COPY OF PAGE 18 |

| | | | TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 182 | WP(C)/36189/2022 | MANOJ OJHA | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 183 | WP(C)/172/2023 | ASHOK KUMAR MOHAPATRA (1) | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 184 | WP(C)/36499/2022 | SURYAKANTA DWIBEDI | OTHERS. LEGIBLE COPY OF PAGE 18 & 34 TO BE FILED OTHERS. ANN 8 IS NOT CORRECTLY PAGEMARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 185 | WP(C)/36003/2022 | PRABHU PRASAD MOHANTY, A.G.A. | 8. CAUSE TITLE NOT IN ORDER. |
| 186 | WP(C)/35917/2022 | JAJATI KESHARI KHUNTIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 187 | CRLMP/2707/2022 | LALITENDU BHUYAN | OTHERS. ANNX 1 NOT ATTESTED BY THE FILING ADVOCATE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 188 | CRLMP/2706/2022 | JAYADEBA BEHERA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. |
| 189 | CRLMP/2690/2022 | SAMBHU CHARAN NATH SHARMA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | 8. CAUSE TITLE NOT IN ORDER. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 190 | WP(C)/51/2023 | CHANDRAKANTA NAYAK | OTHERS. STATE OF ODISHA IN APPROPRIATE DEPT. TO BE IMPLEADED AS A PARTY OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 191 | CMP/1417/2022 | SUDHANSU SEKHARA JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER |
| 192 | WP(C)/36678/2022 | RAJJEET ROY | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 193 | CMP/1418/2022 | SAMIR KUMAR MISHRA | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 194 | CRLMC/4242/2022 | RITURANJAN CHHOTARAY | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
|-----|------------------|--------------------------|---|
| 195 | WP(C)/37155/2022 | RAMESH KUMAR SAHU | OTHERS. RS 15 /- NOT PAID FOR A.W.F 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 196 | WP(C)/36810/2022 | SWAPNIL ROY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 197 | WP(C)/28/2023 | KAPILA CHARAN NAYAK | OTHERS. RS 50 /- HCBAWF IN SHAPE OF HOLOGRAM TO BE AFFIXED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14. NOT PROPERLY INDEXED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 198 | CRLMC/4240/2022 | PRAMOD KUMAR JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 199 | CRLMC/4238/2022 | PRATAP CHANDRA MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 200 | CRLMC/4236/2022 | PRATYUSHA NAIDU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 201 | CRLMC/4233/2022 | B.K.MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY |

| | | | TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
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| 202 | CRLMC/4232/2022 | ALOK KUMAR MOHAPATRA | OTHERS. HCBA FEE OF RS 50 /- NOT PAID 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 203 | CRLA/1231/2022 | PRADIPTA BEURA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 204 | CRLA/1230/2022 | RABI NARAYAN BEHERA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 205 | CRLMC/4231/2022 | LALITENDU BHUYAN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 206 | WP(C)/35831/2022 | RAMA CHANDRA JENA | OTHERS. DEFICIT COURT FEE OF RS 10 /- TO BE PAID OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 207 | WP(C)/35855/2022 | GYANA RANJAN SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 208 | WP(C)/36143/2022 | BASUDEV BARIK | OTHERS. I.A IS NOT PAGINATED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 209 | WP(C)/35794/2022 | BIJAYA KUMAR NAYAK (3) | OTHERS. LOGO OF RS 50 /- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 210 | WP(C)/35812/2022 | RAMA KRISHNA BISOI | OTHERS. UNDERLINE MADE IN PAGE 19 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 211 | WP(C)/37140/2022 | MOHAMMAD AKRAM | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 212 | WP(C)/139/2023 | PRABHAT KUMAR DAS | OTHERS. SYNOPSIS & DATE CHART NOT PAGEMARKED & FURNISHED IN THE INDEX |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 213 | WP(C)/138/2023 | PRABHAT KUMAR DAS | OTHERS. SYNOPSIS & DATE CHART NOT PAGEMARKED & FURNISHED IN THE INDEX 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 214 | WP(C)/36887/2022 | RABI NARAYAN BEHERA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 215 | WP(C)/37182/2022 | JAJATI KESHARI KHUNTIA | OTHERS. NEAT COPY OF PAGE 23 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 216 | WP(C)/36863/2022 | SANGRAM KUMAR SINGH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 217 | CRLA/1213/2022 | ABHISHEK DASH | OTHERS. GOOD GROUND |

| | | | CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 218 | CRLA/1212/2022 | MANAS RANJAN MOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 219 | CRLA/1223/2022 | SANATAN PANI | OTHERS. CODE NOT INDICATED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 220 | WP(C)/36176/2022 | KSHIROD KUMAR ROUT | OTHERS. PAGE 79 IS NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 221 | CRLA/1222/2022 | AMITAV TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 222 | CRLA/1221/2022 | SANTOSH KUMAR MAHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 223 | CRLMC/4241/2022 | PANCHANAN PANIGRAHI | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 224 | CRLA/1217/2022 | PRAMOD CHANDRA SEJPADA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 225 | CRLA/1216/2022 | MANOJ KUMAR PATI | OTHERS. THIS MAY BE REGISTERED AS BLAPL |

| 226 | CRLA/1219/2022 | DEVASHIS PANDA | OTHERS. DEFICIT COURT FEE OF RS 6 /- TO BE PAID |
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| 227 | WP(C)/80/2023 | ANJAN KUMAR BISWAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 228 | WP(C)/37183/2022 | SIDDHARTH PRASAD MISHRA | OTHERS. NEAT COPY OF PAGE 27 TO BE FILED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 18142/22 & 18143/22 & SERIAL NO. OF PARAGRAPHS NOT CORRECTLY FURNISHED IN I.A 18143/22 OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CHRONOLOGICALLY MADE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 229 | WP(C)/135/2023 | PURNA CHANDRA MISHRA | OTHERS. PAGE 16 & 26 NOT LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |
| 230 | CRLA/1220/2022 | ASHOK KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 231 | CRLMC/4235/2022 | BINI MISHRA | OTHERS. THIS MAY BE REGISTERED AS CRLREV |
| 232 | CRLMC/4234/2022 | BINI MISHRA | OTHERS. THIS MAY BE REGISTERED AS CRLREV |
| 233 | CRLA/1227/2022 | MANAS KUMAR | 6. RECEIPT SHOWING SERV.COPY |

| | | CHAND | TO AG/CG/IT/CT/ETC.NOT FILED. |
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| 234 | CRLA/1228/2022 | BHABANI SHANKAR DASPARIDA | OTHERS. CODE NOT INDICATED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 235 | CRLA/1229/2022 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 236 | WA/1784/2022 | DEEPAK KUMAR PANI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 237 | CRLA/1225/2022 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 238 | CRLA/1226/2022 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 239 | WP(C)/37150/2022 | SIDDHARTH PRASAD MISHRA | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 18134/22 & I.A NO. 18135/22 & THE SERIAL NO. OF THE PARAGRAPH NOT CHRONOLOGICALLY FURNISHED IN I.A NO. 18134/22 OTHERS. DATE OF EXECUTION NOT FURNISHED IN V.NAMA OTHERS. NEAT COPY OF PAGE 29 TO BE FILED OTHERS. ANN 3 MARKED IN PAGES 15 TO 17 INSTEAD OF ANN 2 AS PER INDEX OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CHRONOLOGICALLY MADE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| | | | 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
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| 240 | WP(C)/37044/2022 | MAJOJ KUMAR DEY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 241 | WP(C)/59/2023 | TAPAN KUMAR BISWAL | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 242 | MACA/678/2022 | SUDEEP KUMAR SARANGI | OTHERS. AVERMENT ABOUT ANN 1 NOT MADE IN THE BODY OF THE APPEAL MEMO 1. COURT FEE IS DEFICIENT. 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 243 | WP(C)/62/2023 | MANOJ KUMAR MOHANTY | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 244 | WP(C)/37149/2022 | SIDDHARTH PRASAD MISHRA | OTHERS. NO.28 MARKED IN TWO PAGES OTHERS. NEAT COPY OF PAGE 27 TO BE FILED OTHERS. ONE PAGE NOT PAGEMARKED BETWEEN THE PAGE NO. 29 & 30 |

| | | | OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED IN I.A 18132/22 & I.A NO. 18133/22 & THE SERIAL NO. OF THE PARAGRAPH NOT CHRONOLOGICALLY FURNISHED IN I.A NO. 18133/22 OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CHRONOLOGICALLY MADE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
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| 245 | MACA/749/2022 | PRADEEP KUMAR MISHRA | OTHERS. AGE OF THE APPELANT NOT CORRECTLY FURNISHED OTHERS. FULL NAME OF FILING COUNSEL IN CAPITAL LETTER NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO OTHERS. XEROX ATTESTED COPY OF IMPUGNED JUDGEMENT NOT EXHIBITED OTHERS. AVERMENT ABOUT ANN 1 NOT MADE |
| 246 | WP(C)/102/2023 | SUKANTA KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 12,13,16 & 17 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 247 | WP(C)/107/2023 | SUKANTA KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 12 TO 17 TO BE FILED OTHERS. PAGE 33 IS TO BE ATTESTED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED |

| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
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| 248 | MACA/683/2022 | BIJOY DASMOHAPATRA | OTHERS. CODE NOT CORRECTLY INDICATED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 249 | WP(C)/103/2023 | SUKANTA KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 12 TO 15,17 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 250 | WP(C)/101/2023 | SUKANTA KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 12 & 17 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 251 | WP(C)/36104/2022 | PRITAM KUMAR MOHANTY | OTHERS. PAGE 19,21 & 33 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER |

| | | | NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
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| 252 | WP(C)/65/2023 | AMITAV BAGCHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 253 | MACA/680/2022 | SATYABHUSAN DAS | OTHERS. PRAYER, CERTIFICATE AND ENTIRE APPEAL MEMO HAS NOT BEEN SIGNED BY THE COUNSEL OTHERS. DATE NOT FURNISHED IN PRAYER .S.R WILL BE MADE AFTER REMOVAL OF DEFECT |
| 254 | WP(C)/114/2023 | SUKANTA KUMAR MISHRA | OTHERS. LEGIBLE COPY OF PAGE 12,15 & 16 TO BE FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 255 | WP(C)/35955/2022 | PRAFULLA KUMAR RATH | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 256 | FAO/500/2022 | G.P DUTTA | OTHERS. PROVISION OF LAW NOT FURNISHED IN I.A 774/22 |
| 257 | WP(C)/35970/2022 | PITAMBAR BEHERA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | ADVOCATES NOT INDICATED |
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| 258 | WP(C)/35975/2022 | RAVI SHANKAR SAMAL | OTHERS. PARAGRAPHS OF WRIT PETITION NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 259 | WP(C)/35969/2022 | SUKANTA KUMAR NAYAK | OTHERS. LEGIBLE COPY OF PAGE 10 & 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 260 | FAO/494/2022 | PRADEEP KUMAR MISHRA | OTHERS. FULL NAME OF FILING COUNSEL IN CAPITAL LETTER NOT FURNISHED IN THE LAST PAGE OF APPEAL MEMO OTHERS. XEROX ATTESTED COPY OF IMPUGNED JUDGEMENT NOT EXHIBITED |
| 261 | WP(C)/35942/2022 | RABINDRANATH PRUSTY | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 262 | WP(C)/35935/2022 | RAMAKANTA PANDA | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| 263 | FAO/491/2022 | BIJOY DASMOHAPATRA | OTHERS. PROVISION OF LAW NOT FURNISHED IN I.A 756/22 24. LIMITATION NOT IN TIME / EXPIRED. |
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| 264 | WP(C)/35959/2022 | DEEPAK RANJAN SUNDARAY | OTHERS. OHCBAMW FEE OF RS 50 /- NOT PAID OTHERS. LEGIBLE COPY OF PAGE 15 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 265 | FAO/495/2022 | DURGESH NARAYAN RATH | OTHERS. LEGIBLE COPY OF PAGE 30 TO 33 TO BE FILED OTHERS. IN I.A NO. 768/22 ,THE SPACE FOR DATE OF FILING FAO & DELAY OF DAYS LEFT BLANK |
| 266 | WP(C)/35965/2022 | PRAMODA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 267 | MACA/743/2022 | BISHNU BRATA SINGH | OTHERS. SERIAL NUMBER OF GROUND NOT PROPER |
| 268 | CMP/1403/2022 | SIDHESWAR RATH | 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 269 | CMP/1401/2022 | PABITRA KUMAR NAYAK | 8. CAUSE TITLE NOT IN ORDER. |